941 Written Answers

New Delhi consequent on heavy purchases of gur for distillation purposes;

tb) whether any record has been kept in Delhi of gur and sugar requirements by distilleries operating near- ! about Delhi; and

(c) whether the Minister has issued an order banning the use of gur for the production of liquor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir. in the early part of April.

(b) No, Sir.

(c) Yes. Sir. A Gur (Regulation of Use) Order, 1968, was issued on the 3rd April, 1968, prohibiting the use of gur for any purpose other than for the purpose of—

(i) consumption in the form of gur; or

(ii) preparation of any ai'ticle (not being alcoholic liquor used as food or drink for human consumption); or

(iii) cattle feed.

COLOi'KISATION OF VANASPATI

173. SHRI A. G. KULKARNI: SHRI M. M. DHARIA: SHRI G. R. PATIL:

Will the Minister of FOOD AND. AGRICULTURE be pleased to s*ate:

(a) the reasons for delay in implementing the recommendations of the Experts Committee which went into the question of colourisation of Vanaspati; and

(b) by what time the recommendations are expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M.S.GURUPADASWAMY): (a) and (b) Views of the Ministry of Health on the recommendations made in the Report were awaited. These have just been received, and further action ia being taken to finalise Government's decision thereon expeditiously.

CORRUPTION IN THE FIELD OI COOPERATION

174. SHRI N. SRI RAMA REDDY: Will the Minister of FOOD AND AG RICULTURE be pleased to state:

(a) whether the Head of the Depart ment of Cooperation of Maharashtra drew the attention of the Minister of State for Cooperation about various types of corruption that have entered into the field of cooperation; and

(b) if so, what steps are proposed to be taken to eradicate corruption in this field?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

OVERDUE LOANS FOR CO -opsK.vrrm

175. SHRI N. SRI RAMA REDDY: Will the Minister of FOOD AND AG RICULTURE be pleased to state:

(a) whether it is a fact that ov«r-due loansi from credit co-operatives in the country have been increasfag year after year; and

(b) if so, what steps are being taken by Government to arrest this trend?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir.